

for their entry into the All India Services, keeping in view the backwardness and poverty in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) Attention is invited to the statement laid on the Table of the House in reply to Lok Sabha Question No. 1102 answered on 2-6-1971.

(b) The Constitution prohibits discrimination in the matter of public employment on grounds of place of birth or of residence.

Setting up of Trade Centres for Small Scale Sector Goods

1567. **SHRIMATI BHARGAVI THANKAPPAN :** Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether there is any proposal to set up 16 Trade Centres in different parts of the country with the object of promoting inter-regional, inter-State export trade of products manufactured by the Small Scale Sector ; and

(b) whether the proposal to set up such a Trade Centre at Ernakulam submitted by the Kerala State Small Scale Industries Association with the State Government's approval has been approved and if not, what is the present stage of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) Yes, Sir.

(b) Not yet, Sir. A model scheme for the establishment of Trade Centres in the country is under consideration of Government. The proposal for setting up a Trade Centre at Ernakulam will be considered soon after the approval of the model scheme.

Setting up of News Print Plant in Kerala

1568. **SHRIMATI BHARGAVI THANKAPPAN :**
SHRI A. K. GOPALAN :

Will the Minister of INDUSTRIAL DEVELOPMENT and SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the construction work of 'News Print Plant' in Kerala has been started ; and

(b) if so, the present stage of the project ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) No, Sir.

(b) (i) The site for this project has been selected ; Price of the land selected and its neighbourhood has been frozen by the Government of Kerala. Necessary land acquisition proceedings have been initiated.

(ii) The suitability of the raw materials has been tested on laboratory and on commercial scales.

(iii) Preliminary soil classification tests and the survey of land have been completed.

(iv) Negotiations for infra-structural facilities are being made by the HPC with the State Government.

(v) The State Government have sponsored some candidates for training in the Institute of Paper Technology at Saharanpur.

Representation from Leader of Opposition in Tamil Nadu about handling of Farmers' Agitation

1569. **SHRI C. JANARDHANAN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether she has received any representation from the leaders of Opposition Parties in Tamil Nadu regarding the State Government's handling of the farmers' agitation in the State ;

(b) if so, what are the points mentioned in the representation ; and

(c) what action has been taken by Centre thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b) Government received numerous representations from members of the public and supporters of various political parties, containing allegations of police excesses and connivance of police with anti-social elements in suppressing the agitation in Tamil Nadu. Specific demand was made for judicial inquiries into the police firings that took place on the 5th July, 1972.